

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No.523 /2005

This the 30TH day of November, 2005

HON'BLE SHRI S.P. ARYA, MEMBER (A)
HON'BLE SHRI K.B.S. RAJAN, MEMBER (J)

Sanjay Srivastava aged about 37 years son of Sri Surendra Nath Income Tax Inspector, R/o 33, Sukhdeo Niwas, Golghat, Gorakhpur, U.P.

..Applicant

By Advocate: Sri S. P. Singh

Versus

1. Union of India through the Secretary, Ministry of Finance, North Block, New Delhi.
2. Chief Commissioner of Income Tax, Ashok Marg, Lucknow, U.P.

.Respondent

By Advocate: Sri Prashant Kumar.

ORDER (ORAL)

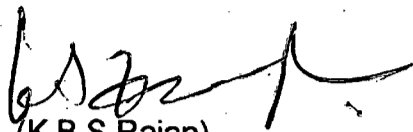
BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The applicant by this O.A. challenges the seniority list circulated vide letter dated 11.7.2003 by respondent No.2. This circulated seniority list is not the final seniority list and omissions and discrepancies were asked for, if any. Representation has already been made by the applicant against the circulated seniority list on 20.4.2004. It is still pending.

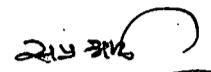
2. Having heard learned counsel for both the parties and on perusal of record, we are of the considered view that the O.A. can be disposed of at the admission stage by directing the respondent No. 2 to decide the representation of the applicant and communicate the decision thereon to the applicant within a period of 2 months. A copy of this Original Application shall also be made available to the respondents along with this order so that the grounds which have been taken in the O.A. can be considered while deciding the representation.

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3. With the above directions, O.A is disposed of without any order as to costs.



(K.B.S.Rajan)
Member (J)
HLS/-



(S.P.Arya)
Member (A)